NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 84/NCLT/AHM/2017 c.w. CA(CAA) No. 72/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

Name of the Company:

AIMS Industries Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. PRIYAM SHAH

i/b Wadia Chandy a.Co. CAhmedasad)

This my.

ORDER

Learned Advocate Mr. Priyam shah i/b Wadia Ghandy & Co. present for Petitioner.

Proof of publication filed.

Proof of notice on statutory authorities filed.

No objections received from public.

Heard arguments of Learned Counsel for petitioner.

Order reserved.

BİKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 19th day of September, 2017.